

**12.02 hrs.**

**Title:** Regarding passing of the Marriage Laws (Amendment) Bill, 2001, the Judicial Administration laws (Repeal) Bill, 2001, the Hyderabad Export Duties (Validation) Repeal Bill, 2001 and the Advocates' Welfare Fund Bill, 2001, by the Rajya Sabha, respectively.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- i. "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Marriage Laws (Amendment) bill, 2001 which has been passed by the Rajya Sabha at its sitting held on the 22<sup>nd</sup> August, 2001."
- ii. "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22<sup>nd</sup> August, 2001, agreed to the following amendments made by the Lok Sabha at its sitting held on the 2<sup>nd</sup> March, 2001, in the Judicial Administration Laws (Repeal) Bill, 2000:-

**ENACTING FORMULA**

1. That at page 1, line 1,-

*for "Fifty-first" substitute "Fifty-second"*

**CLAUSE 1**

2. That at page 1, line 4,-

*for "2000" substitute "2001"*

- i. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 22<sup>nd</sup> August, 2001, agreed without any amendment to the Hyderabad Export Duties (Validation) Repeal Bill, 2001, which was passed by the Lok Sabha at its sitting held on the 6<sup>th</sup> August, 2001."
- ii. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 22<sup>nd</sup> August, 2001 agreed without any amendment to the Advocates' Welfare Fund Bill, 2001, which was passed by the Lok Sabha at its sitting held on the 6<sup>th</sup> august, 2001."

1. Sir, I lay on the Table the Marriage Laws (Amendment) Bill, 2001, as passed by Rajya Sabha on the 22<sup>nd</sup> August, 2001.